



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 15.07.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 290 of 2024	Ravi Mittal Vs. Delhi Cold Storage Pvt. Ltd. & Anr.	Yash Karan Jain	Nikhilesh Krishnan Pallavi Anand Rahul Gupta
		With		
2.	Comp. App. (AT) No. 291 of 2024	Ravi Mittal & Anr. Vs. Delhi Cold Storage Pvt. Ltd.	Rajiv Bajaj	Pallavi Anand Rahul Gupta
3.	I.A. No. 8017 of 2025 in Comp. App. (AT) No. 103 of 2025	Sanghi Brothers (Indore) Pvt. Ltd. Vs. Jyotsna Sanghi & Ors.	Atul Shanker Mathur	Raj Kamal Stuti Harneet Singh- R1 Pratiksha Mishra- R2
4.	Comp. App. (AT) (Ins) No. 2151 of 2024 & I.A. No. 8010, 8011, 8012 of 2024 Part Heard	Paradise Systems Pvt Ltd & Anr. Vs. Aadhar Infraholding Ltd & Ors.	Rakesh Kumar	Saloni Singh Vatsala Kak Priyanka Bhatt Anirban Bhattacharya Sumesh Dhawan
		With		

5.	Comp. App. (AT) (Ins) No. 705 of 2023 Part Heard	Energy Savings India Pvt. Ltd. Vs. BDR Builders and Developers Pvt. Ltd. & Ors. With	Sumesh Dhawan	Rakesh Kumar Ankit Sharma Preeti Kashyap-R1-3 Anirban Bhattacharya Rashid Malik-R4
6.	Comp. App. (AT) (Ins) No. 706 of 2023 Part Heard	Rahul Kumar Sharma Vs. BDR Builders and Developers Pvt. Ltd. & Ors.	Sumesh Dhawan	Rakesh Kumar Ankit Sharma-R1 to R3 A. Bhattachar Rajeev Chowdhury
7.	Comp. App. (AT) (Ins) No. 682 of 2024 (With Defects)	Central Warehousing Corporation Vs. World Window Infrastructure & Logistics Pvt. Ltd. With	Apoorv Shukla	Abhishek Anand Kunal Godhwani
8.	Comp. App. (AT) (Ins) No. 1372 of 2024 & I.A. No. 4991 of 2024	RKG Assets Management Llp Vs. Manish Aggarwal (RP) & Anr.	Lalit Mohini Bhat	Shaiwal Srivastava- R2
9.	Comp. App. (AT) (Ins) No. 481 of 2024 & I.A. No. 1512, 1697 of 2024 (With Defects)	Rajiv Nemidas Sangoi & Anr. Vs. Jitender Kumar Jain & Ors.	Shwetal Shepal	Ravinder Kr. Rawat- R1 Harshit Khare Pravall Saini- R2
10.	Comp. App. (AT) (Ins) No. 992 of 2024	HT Media Ltd. Vs. GHCL Ltd.	Karan Malhotra	Dhaval Deshpande

11.	Comp. App. (AT) (Ins) No. 1030 of 2024 & I.A. No. 7852 of 2024	N.K Singh & Anr. [Financial Creditor (Homebuyers) of The Corporate Debtor] Vs. Sandeep Goel RP Sarvottam Realcon Pvt. Ltd.	Ajay Kumar	Ankur Mittal Yashika Sharma- R1
12.	Comp. App. (AT) (Ins) No. 1200 of 2024	Income Tax Department Vs. Kamal Kishor Gurnani Resolution Professional of Maximaa Systems Ltd. & Anr.	Maithili Mehta	J Rajesh Dhrupad Vaghani
13.	Comp. App. (AT) No. 67 of 2024 & I.A. No. 1485 of 2024	Ego Flooring Pvt. Ltd. & Anr. Vs. Amish Dani & Ors. With	Mrityunjay Mahendra	Gautam Swarup Maini Bharati Ankur Das-R1 & R2 Bhanu Chopra Sagar Parab- R13
14.	Comp. App. (AT) No. 147 of 2024 & I.A. No. 3426 of 2024, 1661 of 2026	Omkara Assets Reconstruction Pvt. Ltd. Vs. Amish Dani & Ors.	Sagar Parab	Ankur Das- R1,2&4 Vaibhav Gaggar Mrityunjay Mahendra- R2&9
15.	Comp. App. (AT) No. 243 of 2024	Jyotirmoy Mohanty & Anr. Vs. The Utkal Chamber of Commerce & Commerce & Industry Ltd. & Ors.	Dhananjay Bhaskar Ray	Adrija Mishra
16.	Comp. App. (AT) No. 174 of 2025 & I.A. No. 2326 of 2026	Vijay Kumar Gupta Vs. Personality Care Apparels Pvt. Ltd. & Ors.	Satwinder Singh	Rishi Kapoor Pranjal Shrivastava- R1-4

17.	Comp. App. (AT) No. 301 of 2025	Aditya Ultra Steel Ltd. Vs. Muljibhai Karamshibhai Patel & Anr.	Himanshu Satija	PCS Chetan B Patel- R1 to R2 Navin Pawar
18.	Comp. App. (AT) No. 107 of 2026 & I.A. No. 2579 of 2026 (With Defects)	Jawed Akhter Vs. Jawed Habib Hair and Beauty Ltd. With	Aditya Shukla	Rohan Talwar
19.	Comp. App. (AT) No. 108 of 2026	Greenfield Investment - 2 & Anr. Vs. Jawed Habib Hair and Beauty Ltd. & Ors.	Abhishek Roy	Rohan Talwar
20.	Comp. App. (AT) No. 129 of 2026 (With Defects)	Tulip Multispecialty Hospital Pvt. Ltd. & Ors. Vs. Saxena Multispecialty Hospital Pvt. Ltd. & Ors.	Niharika Ahluwalia	Gaurav Mitra Zafar Khurshid
21.	Contempt Case (AT) No. 21 of 2025 in Comp. App. (AT) No. 93 of 2022	Major Atul Dev (Retd.) & Ors. Vs. Malay Kumar Sinha & Ors.	Gaurav M. Liberhan	Prateek Kumar Raveena Rai Moha Paranjpe Vinay Singh Col. A. Khanna (Ret.)-R8

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar